

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 10-09-2021 To 10-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	850/2021	RAJU SARKAR AND ANR	AMRAPALI CHAKI	01-10-2021	1. DATE OF FILING AND LISTED DATE IS INCORRECT IN THE PRESENTATION FORM.
2	CRM	960/2021	CHAITANYA DAS AND ANR	JAYDEEP KANTA BHOWMIK	01-10-2021	PHONE NO OF THE LD. ADVOCATE IS REQUIRED IN THE VAKALATNAMA.
3	CRM	961/2021	MRINAL KANTI DAS AND NAR	SUDIP GUHA	01-10-2021	1. PETITIONERS NAME DOES NOT MATCH WITH THE PRESENTATION FORM. 2. DEPONENT SIGNATURE DOES NOT MATCH WITH HER SIGNATURE ON AFFIDAVIT COPY. 3. SECOND PETITIONERS SIGNATURE IN VAKALATNAMA COPY DOES NOT MATCH WITH HER NAME ON CAUSE TITLE PAGE.
4	CRM	963/2021	HAMIDUL HAQUE AND ORS	SUDIP GUHA	01-10-2021	1.THE NAMES OF PETITIONER NO. 5, 12 AND 13 DO NOT MATCH WITH THEIR SIGNATURES IN THE VAKALATNAMA. 2.LOWER COURT CASE DETAILS (i.e. CASE NO AND ORDER DATE) SHOULD BE MENTIONED IN THE 1ST PARAGRAPH AT PAGE NO. 4.
5	CRM	964/2021	MOSTO MIAH@MOSTAFA ALI AND ORS	SUDIP GUHA	01-10-2021	1. 5TH PETITIONERS NAME DOES NOT MATCH WITH HIS SIGNATURE ON VAKALATNAMA COPY.
6	CRM	967/2021	AJIMUL HAQUE AND ORS	SUDIP GUHA	01-10-2021	1. SIGNATURE OF THE PETITIONER NO. 4 DOES NOT MATCH WITH HIS NAME WRITTEN IN THE CAUSE TITLE PAGE. (i.e. page -2)